

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

DATE : 02.02.2018

**Misc. Application No. 241 of 2017**  
**And**  
**Misc. Application No. 336 of 2017**  
**And**  
**Misc. Application No. 9 of 2018**  
**And**  
**Misc. Application No. 10 of 2018**  
**And**  
**Appeal No. 233 of 2017**

Ashoka Viniyoga Ltd.  
77A, Block –B, Greater Kailash-I,  
New Delhi – 110048.

..... Appellant

Versus

The Calcutta Stock Exchange Ltd.  
(a recognized stock exchange that has been  
granted permanent recognition as a stock  
exchange by the Central Government with  
effect from 14.04.1980 under the relevant  
provisions of the Securities Contracts  
(Regulation) Act, 1956.

No. 7, Lyons Range, Kolkata – 700 001.

..... Respondent

**With**  
**Misc. Application No. 256 of 2017**  
**And**  
**Misc. Application No. 11 of 2018**  
**And**  
**Appeal No. 268 of 2017**

Arth Udyog Ltd.  
16-A, Lajpat Nagar IV,  
New Delhi – 110 024.

..... Appellant

Versus

The Calcutta Stock Exchange Ltd.  
(a recognized stock exchange that has been  
granted permanent recognition as a stock  
exchange by the Central Government with  
effect from 14.04.1980 under the relevant  
provisions of the Securities Contracts  
(Regulation) Act, 1956.

No. 7, Lyons Range, Kolkata – 700 001.

..... Respondent

Mr. Darius Khambata, Senior Advocate with Ms. Rena Mitra, Ms. Saloni Kapadia, Advocates i/b Cyril Amarchand Mangaldas for the Appellants.

None for the Respondent.

Mr. Gaurav Joshi, Senior Advocate with Mr. Saurabh Pakale, Advocate i/b Shah & Furia for the intervenor in Intervention Application No. 336 of 2017.

CORAM : Justice J. P. Devadhar, Presiding Officer  
Jog Singh, Member  
Dr. C. K. G. Nair, Member

Per : Justice J. P. Devadhar (Oral)

1. Not on board. Mentioned by counsel for appellants for withdrawal of the appeals. Counsel for the intervenor has no objection.

2. Accordingly, both the appeals are allowed to be withdrawn with no order as to costs.

Sd/-  
Justice J. P. Devadhar  
Presiding Officer

Sd/-  
Jog Singh  
Member

Sd/-  
Dr. C. K. G. Nair  
Member

02.02.2018  
Prepared & Compared by  
PTM